

**Central Administrative Tribunal  
Principal Bench**

**OA No.1812/2015**

New Delhi, this the 17<sup>th</sup> day of May, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Ajay Kumar Choudhary,  
S/o Shri Y.N. Choudhary,  
R/o A-202, Kalka Apartments,  
Dwarka, New Delhi.

...applicant

(By Advocate : Shri Nitish Gutpa for Shri Ravi Prakash)

**Versus**

1. Union of India,  
Through Defence Secretayr,  
Ministry of Defence,  
South Block,  
New Delhi.
2. Director General,  
Defence Estates,  
Raksha Sampada Bhavan,  
Palam Airport,  
New Delhi.
3. Central Bureau of Investigation (CBI),  
ACB , Srinagar,  
Guest House No.6,  
Near MLA Hostel, MA Road,  
Srinagar-190001.

...respondents

(By Advocate : Shri Subhash Gosain for R-1&2  
Shri Rajeev Kumar for R-3.)

**ORDER (ORAL)**

**Ms. Justice M.S. Sullar, Member (J) :-**

At the very outset, learned proxy counsel for applicant intends to withdraw the OA. Accordingly, the OA is dismissed as withdrawn, as prayed for.

( V.N. Gaur )  
Member (A)

‘rk’

( Justice M.S. Sullar )  
Member (J)

